BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

THIRTY-NINTH REPORT

(Presented on 18.5.2012)

The Business Advisory Committee held a sitting on Thursday, the 17^{th} May, 2012.

2.	The	e Committee recommend the allocation of time to the following	ηg
item	ns of l	business as shown against each:-	
	(1)	The Banking Laws (Amendment) Bill, 2011. (Consideration and passing) 2 hours	
	(2)	The Protection of Women Against Sexual Harassment at Workplace Bill, 2010. (Consideration and passing) 4 hours	
	(3)	The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010. 2 hours (Consideration and passing)	

NEW DELHI; 17th May, 2012 Vaisakha 27, 1934 (Saka)

MEIRA KUMAR (Smt.) Chairperson, Business Advisory Committee.